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01/28/91

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Serial No. of Order	Date of Order	Order with Signature
7	7.1.92	<p>Mr. A.K. Misra has filed a memo of appearance. Counter filed by 7.2.92 and this matter may come up on 10.2.92 for further orders.</p> <p style="text-align: right;">Vice-chairman</p>
8	3.10.94	<p>A memo of Mr. S.P. Mohanty, Advocate, filed in Court by Mr. D.N. Mishra, as a proxy counsel states that the applicant does not intend to proceed with the application and seeks permission to withdraw. Permission granted and the application dismissed as withdrawn. Shri J. Sengupta, on behalf of Mr. A.K. Mishra is present.</p> <p style="text-align: right;">VICE-CHAIRMAN</p> <p style="text-align: right;">MEMBER (ADMINISTRATIVE)</p>